

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>JUDGMENT</u>				
1	SESSIONS CASE	100789/2015	The State of Ghatkopar Police Station Vs Mahesh Gautam Magare and 3 ors.	
<u>ARGUMENTS</u>				
2	CRI APPEAL	100461/2018	Prakash Krishana Mardhekar @ MA 1507/18 @ BA 1392/18 - Appellant Vs The State of Maharashtra and The Dattatraya Maharaj Kalambe - Respondent/ Org. Complainant	Ashok M. Saraogi
<u>HEARING</u>				
3	CRI REV APP	101180/2017	Sampatlal S/o. Geharilal Parmar @ MA 2072/17 - Applicant / Org. Applicant Vs The State of Maharashtra - Inspector Incharge, DCB CID - Respondent	Ashok M. Saraogi
4	CRI M A	102072/2017	Sampatlal S/o. Geharilal Parmar @ Rev. 1180/17 - Applicant / Org. Applicant Vs The State of Maharashtra - Inspector Incharge, DCB CID - Respondent	Ashok M. Saraogi
5	CRI APPEAL	100378/2018	Amogh Gajanan Sawant@ MA 1214/18 @ BA 1067/18 - Appellant (Org. Accused) Vs The State of Maharashtra ans Shilpa Anil Bhigarde - Respondent	Niranjan Mundargi
6	CRI REV APP	100573/2019	Neelkanth Vishwanath Padole - Applicant Vs State of Maharashtra and Subhash Dattaray Shivalkar - Respondent	Santosh G. Pawar
7	CRI APPEAL	100709/2019	Sunshine Global Technologies Pvt. Ltd. - Appellant @ MA 2290-19 @ BA 2275-19 Vs The State of Maharashtra and J. R. Technologies	Tushar Bhalchandra Patel

EVIDENCE PART HEARD

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SESSIONS CASE	100418/2019	The State of Maharashtra - Tardeo Police Station Vs Fahad Imtiyaj Qureshi and Ors. 04	APP
			<u>ORDER</u>	
9	CRI REV APP	101423/2019	Arif AK Reshamwala -- Applicant Vs The State of Maharashtra - J J Marg Police Station -- Respondent	Prashant G Pandey
10	SESSIONS CASE	102162/2019	The State of Maharashtra - R.C.F. Police Station Vs Balu Kannu Markesh @ Kalabala	APP
11	CRI BAIL APPLN	101282/2020	Prasad @ Digamber Vinayak Sawant Vs Kalachowky Police Station	
12	CRI BAIL APPLN	101716/2020	Hemendra Haridas Mapara - Applicant. Vs State - Tilak Nagar Police Station - Respondent.	Sanjay Prabhala.
13	CRI BAIL APPLN	101739/2020	Raja Venu Naikar @ K.D. Raja --- Applicant Vs The State of Maharashtra - Wadala T.T. Police Station -- Respondent	Harshad G. Meshram
			<u>ORDER EXH.</u>	
14	SESSIONS CASE	101932/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Fajj Himayatulla Shaikh and Others 02	APP
			<u>REPLY/SAY</u>	
15	SESSIONS CASE	100625/2019	The State of Maharashtra - Kurla Police Station Vs Hitesh Vijay Bafana	APP
16	SESSIONS CASE	100913/2019	The State of Maharashtra - Mumbai Central Rly. Police Station Vs Mahendra @ DRM @ Mahesh Dayaram Solanki and Ors. 01	APP
17	SESSIONS CASE	100982/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Mohd. Mobin Moin Khan and Ors. 01	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
18	CRI M A	103269/2019	Vasudevan K. Paramati in Appeal----- 19 -- Applicant Vs Bhavini Vasudevan Paramati -- Respondent	Seelan and Associates
19	SESSIONS CASE	100396/2020	The State of Maharashtra - Wadala Railway Police Station Vs Aalam @ Alu Akbar Ali Shaikh and others 03	APP
20	CRI BAIL APPLN	101740/2020	Amit Shivaji shelke --- Applicant Vs The State of Maharashtra - Kalachowki Police Station -- Respondent	R. V. Gupta
21	CRI BAIL APPLN	101748/2020	Chanakyakumar Nagendra Ghamande - Applicant. Vs State - Matunga Police Station - Respondent.	M.J. Legal.
<u>APPEARANCE</u>				
22	SESSIONS CASE	100158/2019	The State of Maharashtra-DCB CID Unit II Vs Mohammed Tabrez Daud Shaikh and Ors. 03	APP
23	SESSIONS CASE	101502/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Mohammad Irfan Abdul Salam Khan @ Irfan Langda	APP
<u>AWAITING R AND P</u>				
24	CRI APPEAL	100705/2019	Pradeep Lalchand Tilani@MA-228- -19,BA-2268-19-Aplnt. Vs The State of Maharashtra-Dr. D. B. Marg P. Stn.-Respdt.	Chetan Y. Bane, Saurabh S. More
<u>REPORT</u>				
25	ABA	100882/2020	Vishal Chandrakant Amkar and Anr. Vs The State of Maharashtra Wadala T.T. Police Station	Tushar Khandare
<u>SETTELMENT</u>				
26	ABA	101504/2019	Pournima W/o Kishor Pendke Vs State Santacruz Police Station	P.R.Puri